

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>STATEMENT US 313 CR.P.C.</u>				
1	POCSO SPL CASE	100086/2014	The State Dongri P.S Vs Faisal Abdulla Khan	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100277/2015	The State of Vakola Police Station Vs Datta Gangaram Gaikwad	
3	POCSO SPL CASE	100342/2016	THE STATE OF TILAKNAGAR POLICE STATION. Vs SATISH PRAKASH BORADE	
4	POCSO SPL CASE	100391/2016	SHIVAJI NAGAR POLICE STATION. Vs AKHTAR AYUB KHAN AND ANOTHER 01	
5	POCSO SPL CASE	100465/2016	N.M.JOSHI MARG POLICE STATION. Vs SAMEER JAYWANT RAUT	
6	POCSO SPL CASE	100026/2017	SHIVAJI NAGAR POLICE STATION. Vs ALTAF @ LALU AHMED KHAN	
7	POCSO SPL CASE	100084/2017	Shivaji Nagar Police Station Vs Mohd. Rais Abdul Hamid Qureshi	Adv. Apeksha Vora (SA)
8	POCSO SPL CASE	100211/2017	DEONAR POLICE STATION Vs MOHD. SHAHZAD MOHD. HUSAIN SHAIKH MANSURI	
9	POCSO SPL CASE	100231/2017	PANT NAGAR POLIEC STATION Vs PRABHU SANTOSH KHEDEKAR	
10	POCSO SPL CASE	100361/2017	KANJURMARG POLICE STATION Vs SUNIL VITTHAL SHINDE AND ANOTHER 01	

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11	POCSO SPL CASE	100375/2017	GOVANDI POLICE STATION Vs KAYYUM @ SAMIR MAHMUD SHAIKH	
12	POCSO SPL CASE	100383/2017	The State Bhandup Police Station Vs Sanjay Samadhan Wagh	
13	POCSO SPL CASE	100414/2017	The State Bhandup Police Station Vs Jagdish Shankar Wankhede	
14	POCSO SPL CASE	100448/2017	The State Worli Police Station Vs Sandesh Sudershan Kamble	
15	POCSO SPL CASE	100533/2017	The State Colaba Police Stn. Vs Santosh Moreshwar Meher	Adv. Wahab Khan
16	POCSO SPL CASE	100658/2019	The State of Maharashtra - Parksite Police Station Vs Avadhraj Jitbahadur Pal	PP
<u>EVIDENCE</u>				
17	POCSO SPL CASE	100681/2018	The State of Bhoiwada Police Station Vs Sidhesh Sunil Gadkari	PP
18	POCSO SPL CASE	100452/2019	The State of Maharashtra - Nirmalnagar Police Station Vs Vishal Vinod Sansi	PP
19	POCSO SPL CASE	100628/2019	The State of Maharashtra - Bhoiwada Police Station Vs Kasim Ali Kadar Khan	PP
<u>ORDER</u>				
20	BAIL APPL POCSO	100965/2020	Babuali Abdul Hakim Ansari and Anr. Vs The State of Maharashtra Through Mankhurd Police Station	Anil Jaising Jadhav

REPLY/SAY

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21	BAIL APPL POCSO	100986/2020	Abid Salim Khan Vs The State of Maharashtra through Govandi Police Station, Mumbai	Sukrut Mhatre, Nitin Kamble
<u>APPEARANCE</u>				
22	REMAND APPL POCSO	100532/2020	WADALA T.T POLICE STATION Vs VIJAY PREM SONI	PP
23	REMAND APPL POCSO	100533/2020	The State Of Maharashtra Through Bhoiwada Police Station Vs Akshay Prakash Sonawle	PP
24	BAIL APPL POCSO	100994/2020	Taufiq Mohd. Sagir Qureshi Vs The State - Nagpada Police Station, Mumbai	Mohd. Arif Siddiqui
<u>REPORT</u>				
25	REMAND APPL POCSO	100546/2020	The State of Maharashtra through Pant Nagar Police Station, Mumbai Vs Vishnu Tukaram Okate	PP
